

ITEM NO.1

REGISTRAR COURT. 1

SECTION IV-B

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 15455/2014

SHER SINGH

Petitioner(s)

VERSUS

FINANCIAL COMMISSIONER (REV.) HARYANA AND ORS & ORS. Respondent(s)

Date : 09-05-2018 This petition was called on for hearing today.

For Petitioner(s)

Ms. Usha Nandini. V, AOR  
Mr Siddharth Mittal, Adv.  
Mr Nayan Nepal, Adv.

For Respondent(s)

Mr Rajat Sharma, Adv.  
Mr Baij Nath Patel, Adv.  
Mr. Subhasish Bhowmick, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Service is complete on respondent nos. 1 to 4 but none has entered appearance.

Respondent nos. 5 to 8 have filed counter affidavit but respondent no.8 is ex-parte(since vakalatnama on behalf of respondent no.8 is not filed vide order dt.26.3.2018).

Registry to process the matter for listing before the Hon'ble Court as per rules.

KAPIL MEHTA  
Registrar  
09.05.2018

hj